



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 12/2024-25 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 27.03.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 478 applications were considered by the IMWG , out of which total 157 cases were approved (out of which 65 approved on *post-facto* basis, 47 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 45 applications approved subject to clear and unconditional NOC of one IMWG members). 21 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 300 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below –

S.N	File/Name	Remarks
1.	HQRSCMTAPPLY00000274AM25	Deferred
2.	HQRSCMTAPPLY00001513AM25	Deferred
3.	HQRSCMTAPPLY00001798AM25	Deferred
4.	HQRSCMTAPPLY00001866AM25	Deferred
5.	HQRSCMTAPPLY00002030AM25	Deferred
6.	HQRSCMTAPPLY00002054AM25	Deferred
7.	HQRSCMTAPPLY00002087AM25	Deferred
8.	HQRSCMTAPPLY00002088AM25	Deferred
9.	HQRSCMTAPPLY00002178AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002179AM25	Deferred.
11.	HQRSCMTAPPLY00002220AM25	Deferred
12.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00002227AM25	Deferred
14.	HQRSCMTAPPLY00002246AM25	Deferred
15.	HQRSCMTAPPLY00002262AM25	Deferred


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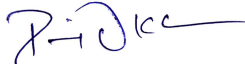
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39.	HQRSCMTAPPLY00002433AM25	Deferred
40.	HQRSCMTAPPLY00002436AM25	Deferred
41.	HQRSCMTAPPLY00002439AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
42.	HQRSCMTAPPLY00002451AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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71.	HQRSCMTAPPLY00002653AM25	Approved subject to receipt of clear and un-conditional NOC of one


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100.	HQRSCMTAPPLY00002743AM25	Deferred


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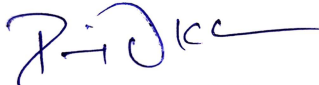
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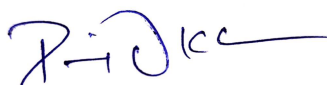
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218.	HQRSCMTAPPLY00003026AM25	Deferred
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302.	HQRSCMTAPPLY00003164AM25	Deferred
303.	HQRSCMTAPPLY00003165AM25	Deferred
304.	HQRSCMTAPPLY00003166AM25	Deferred
305.	HQRSCMTAPPLY00003168AM25	Deferred
306.	HQRSCMTAPPLY00003169AM25	Deferred
307.	HQRSCMTAPPLY00003170AM25	Deferred
308.	HQRSCMTAPPLY00003171AM25	Deferred
309.	HQRSCMTAPPLY00003173AM25	Deferred
310.	HQRSCMTAPPLY00003174AM25	Deferred
311.	HQRSCMTAPPLY00003175AM25	Deferred
312.	HQRSCMTAPPLY00003176AM25	Deferred
313.	HQRSCMTAPPLY00003177AM25	Deferred
314.	HQRSCMTAPPLY00003178AM25	Deferred
315.	HQRSCMTAPPLY00003179AM25	Deferred
316.	HQRSCMTAPPLY00003180AM25	Deferred
317.	HQRSCMTAPPLY00003181AM25	Deferred


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318.	HQRSCMTAPPLY00003182AM25	Deferred
319.	HQRSCMTAPPLY00003183AM25	Deferred
320.	HQRSCMTAPPLY00003184AM25	Deferred
321.	HQRSCMTAPPLY00003189AM25	Deferred
322.	HQRSCMTAPPLY00003195AM25	Deferred
323.	HQRSCMTAPPLY00003196AM25	Deferred
324.	HQRSCMTAPPLY00003197AM25	Deferred
325.	HQRSCMTAPPLY00003198AM25	Deferred
326.	HQRSCMTAPPLY00003199AM25	Deferred
327.	HQRSCMTAPPLY00003200AM25	Deferred
328.	HQRSCMTAPPLY00003202AM25	Deferred


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4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below .

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001152AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00001593AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00001694AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00001788AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00001925AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	HQRSCMTAPPLY00001956AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00001964AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00002008AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00001841AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002180AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00002185AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00002187AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

13.	HQRSCMTAPPLY00001795AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00001915AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00002044AM25	Approved
16.	HQRSCMTAPPLY00002335AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	HQRSCMTAPPLY00002358AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00002375AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00002438AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00002440AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	HQRSCMTAPPLY00002443AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	HQRSCMTAPPLY00002566AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00002124AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00002279AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00002597AM25	Approved
4.	HQRSCMTAPPLY00002601AM25	Approved
5.	HQRSCMTAPPLY00002720AM25	Approved
6.	HQRSCMTAPPLY00002284AM25	Approved
7.	HQRSCMTAPPLY00001193AM25	Approved
8.	HQRSCMTAPPLY00002149AM25	Approved
9.	HQRSCMTAPPLY00001972AM25	Approved
10.	HQRSCMTAPPLY00002058AM25	Approved
11.	HQRSCMTAPPLY00002081AM25	Approved
12.	HQRSCMTAPPLY00002089AM25	Approved
13.	HQRSCMTAPPLY00002376AM25	Approved
14.	HQRSCMTAPPLY00001468AM25	Approved
15.	HQRSCMTAPPLY00002299AM25	Approved
16.	HQRSCMTAPPLY00002300AM25	Approved
17.	HQRSCMTAPPLY00002372AM25	Approved
18.	HQRSCMTAPPLY00002454AM25	Approved


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19.	HQRSCMTAPPLY00002456AM25	Approved
20.	HQRSCMTAPPLY00002473AM25	Approved
21.	HQRSCMTAPPLY00002482AM25	Approved
22.	HQRSCMTAPPLY00002510AM25	Approved
23.	HQRSCMTAPPLY00002599AM25	Approved
24.	HQRSCMTAPPLY00001797AM25	Approved
25.	HQRSCMTAPPLY00002190AM25	Approved
26.	HQRSCMTAPPLY00002208AM25	Approved
27.	HQRSCMTAPPLY00002370AM25	Approved
28.	HQRSCMTAPPLY00002401AM25	Approved
29.	HQRSCMTAPPLY00002411AM25	Approved
30.	HQRSCMTAPPLY00002414AM25	Approved
31.	HQRSCMTAPPLY00002497AM25	Approved
32.	HQRSCMTAPPLY00002501AM25	Approved
33.	HQRSCMTAPPLY00002609AM25	Approved
34.	HQRSCMTAPPLY00002671AM25	Approved
35.	HQRSCMTAPPLY00002672AM25	Approved
36.	HQRSCMTAPPLY00002681AM25	Approved
37.	HQRSCMTAPPLY00002733AM25	Approved
38.	HQRSCMTAPPLY00002745AM25	Approved
39.	HQRSCMTAPPLY00002379AM25	Approved
40.	HQRSCMTAPPLY00002214AM25	Approved
41.	HQRSCMTAPPLY00002169AM25	Approved
42.	HQRSCMTAPPLY00002703AM25	Approved

6. Cases which are DROPPED/REJECTED.

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00001242AM25	DROPPED
2.	HQRSCMTAPPLY00001872AM25	DROPPED
3.	HQRSCMTAPPLY00001230AM24	DROPPED
4.	HQRSCMTAPPLY00001879AM25	DROPPED
5.	HQRSCMTAPPLY00001880AM25	DROPPED
6.	HQRSCMTAPPLY00001905AM25	DROPPED
7.	HQRSCMTAPPLY00002415AM25	DROPPED
8.	HQRSCMTAPPLY00002591AM25	DROPPED
9.	HQRSCMTAPPLY00002724AM25	DROPPED
10.	HQRSCMTAPPLY00002766AM25	DROPPED
11.	HQRSCMTAPPLY0000204AM25	DROPPED
12.	HQRSCMTAPPLY00002249AM25	DROPPED
13.	HQRSCMTAPPLY00001869AM25	DROPPED
14.	HQRSCMTAPPLY00002273AM25	DROPPED
15.	HQRSCMTAPPLY00002283AM25	DROPPED
16.	HQRSCMTAPPLY00002296AM25	DROPPED
17.	HQRSCMTAPPLY00002378AM25	DROPPED
18.	HQRSCMTAPPLY00002386AM25	DROPPED
19.	HQRSCMTAPPLY00002396AM25	DROPPED
20.	HQRSCMTAPPLY00002472AM25	DROPPED
21.	HQRSCMTAPPLY00002701AM25	DROPPED


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8. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00002276AM25	Post Facto Approval

2.	HQRSCMTAPPLY00002621AM25	Post Facto Approval
3.	HQRSCMTAPPLY00002789AM25	Post Facto Approval
4.	HQRSCMTAPPLY00002842AM25	Post Facto Approval
5.	HQRSCMTAPPLY00002887AM25	Post Facto Approval
6.	HQRSCMTAPPLY00002888AM25	Post Facto Approval
7.	HQRSCMTAPPLY00002891AM25	Post Facto Approval
8.	HQRSCMTAPPLY00002897AM25	Post Facto Approval
9.	HQRSCMTAPPLY00002901AM25	Post Facto Approval
10.	HQRSCMTAPPLY00002930AM25	Post Facto Approval
11.	HQRSCMTAPPLY00002931AM25	Post Facto Approval
12.	HQRSCMTAPPLY00002992AM25	Post Facto Approval
13.	HQRSCMTAPPLY00003010AM25	Post Facto Approval
14.	HQRSCMTAPPLY00003012AM25	Post Facto Approval
15.	HQRSCMTAPPLY00003014AM25	Post Facto Approval
16.	HQRSCMTAPPLY00003015AM25	Post Facto Approval
17.	HQRSCMTAPPLY00003016AM25	Post Facto Approval
18.	HQRSCMTAPPLY00002893AM25	Post Facto Approval
19.	HQRSCMTAPPLY00000460AM25	Post Facto Approval
20.	HQRSCMTAPPLY00002031AM25	Post Facto Approval
21.	HQRSCMTAPPLY00002032AM25	Post Facto Approval
22.	HQRSCMTAPPLY00002033AM25	Post Facto Approval
23.	HQRSCMTAPPLY00002397AM25	Post Facto Approval
24.	HQRSCMTAPPLY00002700AM25	Post Facto Approval
25.	HQRSCMTAPPLY00002713AM25	Post Facto Approval
26.	HQRSCMTAPPLY00002749AM25	Post Facto Approval
27.	HQRSCMTAPPLY00002817AM25	Post Facto Approval
28.	HQRSCMTAPPLY00002846AM25	Post Facto Approval
29.	HQRSCMTAPPLY00002984AM25	Post Facto Approval
30.	HQRSCMTAPPLY00003031AM25	Post Facto Approval
31.	HQRSCMTAPPLY00003032AM25	Post Facto Approval
32.	HQRSCMTAPPLY00003046AM25	Post Facto Approval
33.	HQRSCMTAPPLY00003048AM25	Post Facto Approval
34.	HQRSCMTAPPLY00003049AM25	Post Facto Approval
35.	HQRSCMTAPPLY00003052AM25	Post Facto Approval
36.	HQRSCMTAPPLY00003063AM25	Post Facto Approval
37.	HQRSCMTAPPLY00002661AM25	Post Facto Approval
38.	HQRSCMTAPPLY00002572AM25	Post Facto Approval
39.	HQRSCMTAPPLY00002583AM25	Post Facto Approval
40.	HQRSCMTAPPLY00002704AM25	Post Facto Approval
41.	HQRSCMTAPPLY00002806AM25	Post Facto Approval
42.	HQRSCMTAPPLY00002843AM25	Post Facto Approval
43.	HQRSCMTAPPLY00002892AM25	Post Facto Approval
44.	HQRSCMTAPPLY00002952AM25	Post Facto Approval
45.	HQRSCMTAPPLY00003020AM25	Post Facto Approval
46.	HQRSCMTAPPLY00003037AM25	Post Facto Approval
47.	HQRSCMTAPPLY00003047AM25	Post Facto Approval
48.	HQRSCMTAPPLY00003053AM25	Post Facto Approval
49.	HQRSCMTAPPLY00003055AM25	Post Facto Approval
50.	HQRSCMTAPPLY00003056AM25	Post Facto Approval
51.	HQRSCMTAPPLY00003101AM25	Post Facto Approval
52.	HQRSCMTAPPLY00003137AM25	Post Facto Approval
53.	HQRSCMTAPPLY00003140AM25	Post Facto Approval
54.	HQRSCMTAPPLY00003141AM25	Post Facto Approval
55.	HQRSCMTAPPLY00003142AM25	Post Facto Approval
56.	HQRSCMTAPPLY00003163AM25	Post Facto Approval
57.	HQRSCMTAPPLY00002380AM25	Post Facto Approval
58.	HQRSCMTAPPLY00002475AM25	Post Facto Approval


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59.	HQRSCMTAPPLY00003058AM25	Post Facto Approval
60.	HQRSCMTAPPLY00003066AM25	Post Facto Approval
61.	HQRSCMTAPPLY00003074AM25	Post Facto Approval
62.	HQRSCMTAPPLY00003084AM25	Post Facto Approval
63.	HQRSCMTAPPLY00003109AM25	Post Facto Approval
64.	HQRSCMTAPPLY00001871AM25	Post Facto Approval
65.	HQRSCMTAPPLY00002021AM25	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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